

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.4654 of 2026

Mithila Minority Dental College and Hospital Ekmi Ghat, Laheriasarai, Samastipur Road, Darbhanga, through its Managing Director Imbesat Shaukat aged about 52 years (Male), S/o- Late Acharya Shaukat Khalil R/o- MMDCH Campus, Mansukh Nagar, Ekmi Ghat, P.S.- Lahariasarai, District- Darbhanga.

... .. Petitioner/s

Versus

1. The Union of India through the Ministry of Health and Family Welfare (Dental Education Centre), Kartavya Bhawan, Janpath, New Delhi- 110001.
2. The Under Secretary, Ministry of Health and Family Welfare, Government of India.
3. The Dental Council of India through its Secretary (I/C), Plot No. 14, Sector-9, R.K. Puram, New Delhi- 110022, New Delhi.
4. The Secretary, Dental Council of India.
5. The Joint Secretary, Dental Council of India.

... .. Respondent/s

Appearance :

For the Petitioner/s	:	Mr.Amit Shrivastava, Sr. Adv. Mr.Anshuman Sinha, Adv. Mr.Prakhar Prakash, Adv. Mr.Ali Muqtadir Ahmad, Adv.
For the UOI	:	Mr. Additional Solicitor General Ms.Shally Kumari, Adv.
For DCI	:	Mr.S.D. Sanjay, Sr. Adv. Mr.Mohit Agarwal, Adv. Mr.Vikash Khanna, Adv. Ms.Twinkle Kumari, Adv.

CORAM: HONOURABLE MR. JUSTICE ALOK KUMAR SINHA
ORAL ORDER

4 18-05-2026 In the previous order dated 30.04.2026, the names of all the counsels, who appeared and assisted the Court on behalf of different parties, are not appropriately reflected and therefore only for making a correction to that extent, this matter has been listed under the heading ‘To be Mentioned’ through Video Conferencing.

2. In view of aforesaid, in place of “Heard the



parties”, the following should be read in the order dated 30.04.2026:

“Heard learned senior counsel Mr. Amit Shrivastava, assisted by Mr. Anshuman Sinha, Advocate, Mr. Prakhar Prakash, Advocate and Mr. Ali Muqtadir Ahmad, Advocate for the petitioner, learned Additional Solicitor General, assisted by Ms. Shally Kumari, Advocate for Union of India, and learned senior counsel Mr. S.D. Sanjay, assisted by Mr. Mohit Agarwal, Advocate, Mr. Vikash Khanna, Advocate and Ms. Twinkle Kumari, Advocate for respondent-Dental College of India.”

3. The order dated 30.04.2026 shall stand corrected/modified to the above extent only. Rest of the order dated 30.04.2026 will remain the same.

4. Put up this case on 25.06.2026, retaining its position.

(Alok Kumar Sinha, J)

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